

# PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

**Sub: ESTABLISHMENT** – High Court of Andhra Pradesh  
– Appointment to the post of Registrar General, High  
Court of Andhra Pradesh – **Orders – Issued.**

**Read:** High Court's Proceedings ROC.No.755/2021-Estt.,  
dated 03-12-2021.

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## **ORDER: ROC.No.759/2021-Estt., Dated 07.12.2021**

In exercise of the powers conferred by Article 229 (1) of the Constitution of India and under Rule 5 of the Service Rules of the High Court of Andhra Pradesh, 2019, the Honourable the Chief Justice is pleased to appoint **Sri A.V. Ravindra Babu**, District & Sessions Judge, presently working as Officer on Special Duty against the vacant post of Registrar, as **Registrar General**, High Court of Andhra Pradesh, until further orders.

Sri A.V. Ravindra Babu, shall take charge of the post of Registrar General from Ms. B.S. Bhanumathi, who is appointed as Judge, High Court of Andhra Pradesh, in the forenoon of 08-12-2021.

  
**REGISTRAR GENERAL**

To  
The Officers – concerned.

Copy to:

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice  
(for placing before the Hon'ble Chief Justice).
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.  
**(with a request to direct the concerned to upload the  
above proceedings on the High Court's website)**
5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Heads, High Court of Andhra Pradesh.
7. All the Unit Heads in the State of Andhra Pradesh.  
(with a request to circulate among all the Courts in the Unit).
8. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
9. The Chairman, A.P. VAT Appellate Tribunal, Visakhapatnam.
10. The Member Secretary, A.P. State Legal Services Authority.
11. The Secretary, A.P. High Court Legal Services Committee.
12. The Chairman, Co-operative Tribunal, Vijayawada.
13. The Secretary to Governor for the State of Andhra Pradesh.
14. The Chief Secretary to Government, Government of Andhra Pradesh
15. The Secretary to Government, Law (L.A. & J – Home Courts) Dept.,  
Government of Andhra Pradesh.
16. The Registrar, A.P. Lokayukta.
17. The Secretary, Bar Council of A.P.
18. The Advocate General, Andhra Pradesh.
19. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada.
20. The Commissioner of Printing & Stationery, Government Central Press,  
Vijayawada (for publication in Official Gazette).